

DIVISION BENCH
COURT - I

O-251

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/295(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST APRIL 2024, 10:30 A.M

IN THE MATTER OF	WEST BENGAL TRANSPORT INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. VS BENGAL DANKUNI TRUCK TERMINAL LTD
UNDER SECTION	SEC 272 OF THE COMPANIES ACT , 2013

Appearances (via video conferencing/physically)

For the Petitioner/Applicant

Mr. Shaunak Mitra, Adv.

Mr. Niladri Bhattacharjee, Adv.

Ms. Priyanka Kundu, Adv.

For ROC, WB

Mr. M.K. Barua, DROC

O R D E R

1. Ld. Counsel for the petitioner present. Mr. M.K. Barua, DROC office of ROC present.
2. Post the matter on tomorrow i.e. **02.04.2024** for personal appearance of ROC, WB at 10.30. A.M. in terms of the order dated 13.02.2024.
3. Registry is directed to communicate this order to ROC, WB today itself.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**